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June 09, 2025

The Managing Director/Chief Executive Officer Urban Cooperative Banks

Madam/Sir,

Programme on Strengthening Grievance Redressal for officers of Urban Cooperative Banks (July 14 to 16, 2025)

Reserve Bank of India, CAB, Pune is conducting a 'Programme on Strengthening Grievance Redressal' for officers of Urban Cooperative Banks from July 14 to 16, 2025, at CAB Campus, Pune.

2. Programme Objectives: The objectives of the programme are-

I.To impart knowledge about

- The extant regulatory guidelines on customer service and consumer protection
- The Integrated Ombudsman Scheme
- KYC/AML Guidelines
- Complaint Management System
- Digital Payment Products & Consumer protection

II. To provide soft skill inputs on customer service & consumer protection

3. Venue and accommodation

The programme is residential. The arrangements regarding lodging and boarding will be made at the CAB campus, Pune. Participants may report to the CAB on the evening of the day preceding the programme and may vacate at the conclusion of the programme. Overstay and accompanying guest are not permitted.

4. Course Contents: The broad course content of the programme is given in an Annex I.

कृषि बैंकिंग महाविद्यालय, विद्यापीठ मार्ग, पुणे – 411 016 (महाराष्ट्र) भारत फोन : (91-020) 25538392 फैक्स : (91-020)25538959/25537089 ई-मेल: principalcab@rbi.org.in

College of Agricultural Banking, University Road, Pune - 411 016 (Maharashtra) INDIA Phone : (91-020) 25538392 Fax : (91-020) 25538959 E-mail : principalcab@rbi.org.in

हिंदी आसान है, इसका प्रयोग बढ़ाइये

5. We request you to nominate officers in scale I to III from your bank for this programme. Nominations may please be sent to <u>nomination.ami@rbi.org.in</u> on or before **July 04, 2025**. The details of the participation fee are given in Annex II.

6. For nomination-related enquiries, you may please contact the Nomination Desk (Shri. Prathmesh Patil – Telephone No. 020 2558 2396) or through e-mail to <u>nomination.ami@rbi.org.in</u>

IMPORTANT DATES			
Programme DatesJuly 14 to 16, 2025			
Last date for receipt of nomination	July 04, 2025		
Reporting at CAB	July 13, 2025 Evening		
Completion of programme	06.00 p.m. on July 16, 2025		

Yours sincerely

Anita Kumari

(Anita Kumari) Deputy General Manager Programme Director Contact: 9930195514 Email ID- <u>anitakumari@rbi.org.in</u>

Encl.: As above

Broad Course Content

Module I – Regulatory Guidelines on Customer Service and Consumer Protection

- Consumer Education and Protection An overview
- RBI guidelines on KYC and Customer Service
- RBI Integrated Ombudsman Scheme

Module II – Digital Financial Services and consumer protection

- Digital Payment Products Overview, Features & Safeguards
- RBI Guidelines on Digital Payment Services & Products A Consumer Protection Perspective

Module III – Grievance Redress – Operational Aspects

- Resolution of complaints relating to Electronic Banking Transactions
- Root Cause Analysis of Complaints
- Complaint Management System Functionalities & demonstration

Module IV – Behavioural Perspectives

Role of effective communication in providing customer service and handling customer grievances

Programme on Strengthening Grievance Redressal for Urban Cooperative Banks (July 14 to 16, 2025)

Group		Fees per participant		Total fees to be paid per participant (including GST)
Scheduled UCBs, Non-Scheduled UCBs with deposit base of more than Rs.100 crore	Residential	13,200	2,376	15,576
	Non-residential	8,200	1,476	9,676
Non-Scheduled UCBs with deposit base of less than Rs.100 crore	Residential	8,800	1,584	10,384
	Non-residential	5,500	990	6,490

Fee Structure

Please use the programme code <u>AMI-14072025</u> in Sender to Receiver Information while remitting the fee through NEFT.

PLEASE DON'T REMIT THE PAYMENT THROUGH RTGS. PLEASE MAKE THE PAYMENT BY NEFT ONLY. In terms of section 48 of RBI Act 1934, RBI is exempted from payment of Income Tax or Super Tax on any of its Income, Profits or Gains. Nominating institutions should, therefore, not deduct TDS on the Programme Fees.



Reserve Bank of India established the College of Agricultural Banking (CAB) in 1969 to provide training inputs in Rural and Cooperative Banking. Subsequently, recognizing the changing needs of the Indian financial sector, the College expanded its scope to provide training in other areas like agricultural banking, MSME financing, Financial Inclusion & Literacy, Human Resources & Leadership, etc. From the Academic Year 2021, the College has further identified four focus areas (4 Cs), namely, Corporate Governance, Cyber Security, Consumer Protection, and Compliance Management, to build capacity amongst the bankers and financial professionals to enhance the robustness and service standards in the financial system.

The College also conducts programmes and research conferences in collaboration with various institutions. The College further conducts customized training programmes for institutions, both national and international, as per their specific requirements.

The College has been nominated as the 'Nodal Institution' for imparting training to various stakeholders of UCBs on cyber security under the Mission 'AVTU' in 2021, apart from being nominated as the Nodal Institution to impart specialised NAMCABs workshops in the area of MSME financing, since 2015.